

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-05-2024 AT 10:30 AM**

**CP(IB) No. 43/7/HDB/2020
AND
IA (IBC) 1290/2023, IA (IBC) 616 & 973/2024 in CP(IB) No. 43/7/HDB/2020
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Axis Bank Ltd

...Financial Creditor

AND

GVK Power (Goindwal Sahib) Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1290/2023

Matter adjourned to 19.06.2024.

IA (IBC) 616 /2024

Learned Counsel Mr Amir Bavani, for respondent present physically.

Learned Counsel Mr Krish Karla, for applicant present through Video Conference. It is stated by the learned counsel for the applicant the proof of service was filed on 04.04.2024.

Matter passed over for proof of service.

Matter called again. As per the postal track filed discloses that the item dispatched delivery is not done. Hence, let a fresh notice be issued to the Resolution Professional through registered/speed post with acknowledgment due and also by way of e-mail within three days and file proof of service by next hearing date. Matter adjourned to 19.06.2024.

IA (IBC) 973/2024

Learned Counsel Mr Amir Bavani, for applicant present physically.

Learned Counsel Mr Krish Karla, for Corporate Debtor present through Video Conference.

This is an application to substitute the applicant bank in place of the erstwhile Resolution Professional.

According to the applicant in IA No 973/2024 the substitution as per the terms of the approved resolution plan therefore this substitution is allowed for the limited purpose of changing the representative and the applicant, however giving liberty to the respondent to change the same by way of additional counter.

The applicant shall carryout the amendment within three days from today and shall file a neat copy within a week and also serve the same.

Accordingly, **this application is allowed.**

For compliance, call on 19.06.2024, and additional counter if any.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)